

Title: Introduction of the Private Schools (Regulation) Bill, 2005.

**15.39¼ hrs.**

SHRI KASHIRAM RANA (SURAT): Sir, I beg to move for leave to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the functioning of private schools and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI KASHIRAM RANA : Sir, I introduce the Bill.

\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated

29.7.2005.